

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/22/KOB/2023
SECTION	SEC 66 C/ACT.
NAME OF PARTIES	T K M AGRO PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

05 JUNE 2024

O R D E R

CP(C/ACT)/22/KOB/2023

This is a Company Petition bearing No. 22/KOB/2023 filed by the petitioner viz., T K M Agro Private Limited under Section 66 of the Companies Act.

In terms of letters dated 28.02.2024 and 08.04.2024, certain information was sought by the Regional Director from the company. Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Petitioner and submits that he has submitted the necessary information to RD vide letter dated 21.05.2024. The said information is being examined by the office of Regional Director, Southern Division Chennai.

Learned ARoC, Ms. Bindu Vergis appears through virtual mode and submits that she will ensure that the report of the Regional Director shall be obtained and placed before this bench on or before the next date of hearing.

(2)

It is observed that sufficient time has been given to the Office of the Regional Director to file their report. This is the last and final opportunity granted to Office of the Regional Director/RoC to submit their report before the next date fixed for hearing.

List this matter for further consideration on **08.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**